

LOK SABHA DEBATES

Date: 27.11.2011

(Part II—Proceedings other than Questions and Answers)

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LOK SABHA

Wednesday, 17th November, 1954

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER in the Chair]
QUESTIONS AND ANSWERS

(See Part I)

11-56 A.M.

PAPERS LAID ON THE TABLE
DELIMITATION COMMISSION FINAL
ORDERS NOS. 17, 18 AND 19

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to lay on the Table a copy of each of the following Orders under sub-section (2) of section 9 of the Delimitation Commission Act, 1952:

(i) Delimitation Commission, India, Final Order No. 17, dated the 22nd September, 1954. [Placed in Library. See No. S-414/54.]

(ii) Delimitation Commission, India, Final Order No. 18, dated the 23rd September, 1954. [Placed in Library. See No. S-415/54.]

(iii) Delimitation Commission, India, Final Order No. 19, dated the 4th October, 1954. [Placed in Library. See No. S-416/54.]

OPINIONS ON INDIAN ARMS (AMENDMENT) BILL

Shri U. C. Patnaik (Ghumsur): I beg to lay on the Table a copy of Paper No. V containing opinions on the Indian Arms (Amendment) Bill, 1954, which was circulated for the purpose of eliciting opinion thereon 481 LSD.

by the 31st August, 1954. [Placed in Library. See No. S-417/54.]

PETITION RE: CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL

Secretary: Sir, under Rule 178 of the Rules of Procedure and Conduct of Business in the Lok Sabha, I have to report that a petition as per statement laid on the Table has been received relating to the Bill to amend the Code of Criminal Procedure, 1898, which was introduced in the House on the 27th April, 1954, by Dr. Kailas Nath Katju.

STATEMENT

Petition relating to the Bill to amend the Code of Criminal Procedure, 1898, which was introduced in the House on the 27th April, 1954, by Dr. Kailas Nath Katju.

No. of signatories.	District or Town	State	No. of Petition
1	Delhi	Delhi	39

BUSINESS OF THE HOUSE

PURPORT OF GOVERNMENT BILLS PROPOSED TO BE INTRODUCED IN A SESSION

Dr. Lanka Sundaram (Visakhapatnam): May I draw your attention and also the attention of the House to the Lok Sabha Bulletin No. 1649, dated 8th November 1954, particularly Part C reading 'New Bills to be introduced'? There are about thirty Bills listed in that Part. The column 'Purport of the Bill' has been left, in a preponderating number of cases, completely vague. I draw